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Declaration of Assets and Liabilities

Year 2023

गणेश (पति) 25/11/23

Ganesh Kumar, son/daughter/wife of Rangaraj Kumar Paswan

श्री राजीव रंजन

25-01-23

25-01-23

1729
10/2/23

aged years, belonging to

service and presently working as Businessman

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants;

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2000/-	10000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3000/-	10000/-			
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	—	—	—	—	—
(vi)	Jewellery (give details of weight and value)	gold 40 gram 20000/-	gold 10 gram 50,000/-	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(III)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(IV)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(V)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	S. B. I. New Sonar	9.2 Lakhs
	(ii) Loans from financial institutions		
	(iii) Government Dues:- (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CSEPP3092F	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PAN No.

110044647930

Gender

M (M/F)

Date of Birth

03011989

(DD/MM/YY)

Class/Group

C (A/B/C)

Cadre

Security Guard B.D.8 Patna

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S. - Bihar Secretariat Service etc.)

Home District

Madhubani

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

गोरी कुमल कुमार

Name of Employee

Pranesh Kumar Paswan

Designation

Security Guard B

Department

Bihar Vidhan Sabha Patna

Place Patna

Date 25/01/23

Note

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.